Annexure-D

Name of the Corporate Debtor: Sort India Enviro Solutions Limited Date of commencement of Liquidation: 25.08.2022 List of Stakeholders as on 11.11.2022

List of Operational Creditors (other than Government dues, Workmen and Employees)

	Name of Creditors	Details of Claims Received		Details of Claims Admitted							Amount of			
S No		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount Covered by Security Interest	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claims	any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks (if any)
1	Grocap Advisory Services Pvt. Ltd.	29-09-2022	10,69,330	4,75,000	Operational Creditor (Unsecured)	NA	NA	NA	0.06	NA	NA	5,94,330	0	NA
2	Biren Enterprise*	NA	-	2,73,108	Operational Creditor (Unsecured)	NA	NA	NA	0.04	NA	NA	-	0	NA
3	SCI Securities Services Pvt. Ltd.*	NA	-	3,12,731	Operational Creditor (Unsecured)	NA	NA	NA	0.04	NA	NA	-	0	NA
4	M/s Sharp & Tanman Associates (S&TA)*	NA	-	10,73,909	Operational Creditor (Unsecured)	NA	NA	NA	0.14	NA	NA	-	0	NA
5	Catalyst Trusteeship Limited	29-09-2022	4,49,605	2,36,000	Operational Creditor (Unsecured)	NA	NA	NA	0.03	NA	NA	2,13,605	0	NA
6	Sunil M Agrawal & Associates	13-09-2022	16,20,495	-	Operational Creditor (Unsecured)	NA	NA	NA	-	NA	NA	-	16,20,495	NA
	TOTAL		31,39,430	23,70,748					0.31			8,07,935	16,20,495	

Notes:

^{*} As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016, the liquidator has verified the claims, collated during the corporate insolvency resolution process since the claimant has not submitted its claim during the liquidation process, within thirty days from the last date for receipt of claims.